

**HIGH COURT OF CHHATTISGARH, BILASPUR****NOTIFICATION**No. 2626 / Checker  
III-6-2/2007 (Pt.-I)Bilaspur, Dated 20<sup>th</sup> February, 2020

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1	Shri Damodar Prasad Chandra J.M.F.C., Raigarh	Raigarh	Raigarh
2	Shri Rakesh Singh Sori, J.M.F.C., Sarangarh	Sarangarh	Raigarh


BY ORDER OF THE HIGH COURT

  
(Neelam Chand Sankhla)  
Registrar General

Endt. No. 2626 / Checker  
III-6-2/2007 (Pt.-I)Bilaspur, Dated 20<sup>th</sup> February, 2020

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, Raigarh *for information and necessary action.*
- 5) The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/ Checker) High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*

- 9) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 10) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 11) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 12) (1) Shri Damodar Prasad Chandra J.M.F.C., Raigarh, (2) Shri Rakesh Singh Sori, J.M.F.C., Sarangarh, *for information and necessary action.*
- 13) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 14) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 15) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

  
25.2.25

(Neelam Chand Sankhla)  
Registrar General